

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1197

ANSWERED ON:29.11.2011

MATCH FIXING

Adityanath Shri Yogi;Singh Shri Radha Mohan

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has issued any instructions for the Indian sports persons to keep them away from match fixing;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether there are reports that some cricketers are involved in match fixing;
- (e) if so, the details thereof and the reaction of the Government thereto; and
- (f) the corrective steps taken by the Government to prevent Indian sports persons from match fixing?

Answer

THE MINISTER OF STATE INDEPENDENT CHARGE FOR YOUTH AFFAIRS AND SPORTS(SHRI AJAY MAKEN)

(a) No, Madam.

(b) Does not arise.

(c) to (f) Government is aware of match fixing allegations at the international level, which mainly relates to cricket. The International Cricket Council (ICC) has an Anti Corruption and Security Unit (ACSU) which investigates into any allegation of corrupt practice in the game,including match fixing. In the past, ICC has imposed life ban on international players found guilty of match-fixing. Allegations of match fixing are also investigated into by the government investigation agencies, as and when there is prima facie evidence to that effect.